

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.09.2020

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 117/BB/2020	For admission	Sec 7 of I&B code 2016	Siemens Financial Services Pvt Ltd	Ashwini R RA	Veerayoga Medical Science & Research Centre Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

ASHWIN R.A.

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Ashwin R.A., learned Counsel for the Petitioner through Video conference.

Shri Ashwin R.A., Ld. Counsel for the Petitioner submits that notices have been served by post. No physical notice has been served as Respondent's door is locked and no one is there. He is directed to serve physical notice to ensure that the Respondent exists.

Post the case on **25.09.2020**.



Member (T)

Krishna

Verified


Court Officer



Member (J)